

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 05

TUESDAY, FEBRUARY 04, 2025, AT 11:00 A.M.

HON'BLE MR. JUSTICE PANKAJ PUROHIT

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

MENTION SHALL NOT BE ENTERTAINED WITHOUT INFORMING THE OPPOSITE PARTIES.

(VACATION JUDGE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	HABC/3/2025	HINA PARVEEN Versus STATE OF UTTARAKHAND AND OTHERS	MUKESH SINGH RAWAT	G.A.
		WITH IA/1/2025 FOR URGENCY APPLICATION		
2	CRLR/41/2025	VIKARM SINGH Versus STATE OF UTTARAKHAND	PRASHANT KHANNA HIMANSHU JOSHI	G.A.
		WITH IA/1/2025 FOR BAIL APPLICATION		
3	CRLR/44/2025	NARESH NEGI Versus MOHD. IRFAN	SHEETAL SELWAL	PREM KAUSHAL MAHESH CHANDRA
		WITH IA/2/2025 FOR EXEMPTION APPLICATION IA/3/2025 FOR BAIL APPLICATION		
4	CRLA/45/2025	JUHAIB Versus STATE OF UTTARAKHAND	AMISH TEWARI KAILASH CHANDRA	G.A.
		WITH IA/1/2025 FOR BAIL APPLICATION		
5	CRLR/46/2025	NARENDRA SINGH AND ANOTHER Versus DIVISIONAL FOREST OFFICER, AND ANOTHER	VIJETA MAHARA AMIT KAPRI	G.A.
		WITH IA/1/2025 FOR URGENCY APPLICATION IA/2/2025 FOR BAIL APPLICATION		
6	CRLR/47/2025	SHIVDHANI Versus STATE OF UTTARAKHAND	SHEETAL SELWAL	G.A.
		WITH IA/1/2025 FOR URGENCY APPLICATION IA/2/2025 FOR BAIL APPLICATION		
7	CRLA/47/2025	NARENDRA SINGH ALIAS NARI BORA	BIRENDRA SINGH	G.A.

Versus
STATE OF UTTARAKHAND

ADHIKARI
SIDDHARTH
SINGH NEGI

WITH
IA/1/2025 FOR URGENCY APPLICATION
IA/2/2025 FOR BAIL APPLICATION

CONNECTED WITH

7(1)	BA1/1761/2024	NARENDRA SINGH BORA Versus STATE OF UTTARAKHAND	AMIT KAPRI	G.A.
8	WPCRL/47/2025	TILAK RAJ CHHABRA AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	G D JOSHI ABINASH KHANDURI	G.A. G.A.
WITH IA/1/2025 FOR STAY APPLICATION IA/3/2025 FOR AMENDMENT				
9	CRLR/48/2025	JAGNARAYAN SINGH Versus STATE OF UTTARAKHAND	SHEETAL SELWAL	G.A.
WITH IA/1/2025 FOR URGENCY APPLICATION IA/2/2025 FOR EXEMPTION APPLICATION IA/3/2025 FOR BAIL APPLICATION				
10	CRLR/49/2025	YOGESH RANA Versus STATE OF UTTARAKHAND	SHEETAL SELWAL	G.A.
WITH IA/1/2025 FOR URGENCY APPLICATION IA/2/2025 FOR BAIL APPLICATION				
11	WPCRL/52/2025	RAJO BAI AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	MANJU BAHUGUNA J P PANDEY D N SHARMA	G.A.
WITH IA/1/2025 FOR URGENCY APPLICATION IA/2/2025 FOR INTERIM RELIEF APPLICATION				
12	WPCRL/53/2025	POOJA AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	MOHD SAFDAR	G.A.
WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION IA/2/2025 FOR URGENCY APPLICATION				
13	ABA/95/2025	HARNAM SINGH AND OTHERS Versus STATE OF UTTARAKHAND	VAIBHAV SINGH CHAUHAN NAINA MITTAL	G.A.
14	WPSS/97/2025	NANDA BALLABH PALIWAL Versus	PRIYA MEWARI B N MOLAKHI	C.S.C.

STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/1/2025 FOR URGENCY APPLICATION

IA/2/2025 FOR STAY APPLICATION

15	ABA/98/2025	DEVENDRA BAHUGUNA Versus STATE OF UTTARAKHAND	MOHD MATLUB	G.A.
16	ABA/99/2025	VIRENDRA KUMAR AND ANOTHER Versus STATE OF UTTARAKHAND	POORAN SINGH RAWAT MAHENDRA SINGH RAWAT	G.A.
17	ABA/100/2025	OMKAR SINGH AND ANOTHER Versus STATE OF UTTARAKHAND	POORAN SINGH RAWAT MAHENDRA SINGH RAWAT	G.A.
18	ABA/101/2025	PRADEEP SINGH Versus STATE OF UTTARAKHAND AND OTHERS	S K MANDAL	G.A.
19	ABA/102/2025	SANGEETA UNIYAL Versus STATE OF UTTARAKHAND	DIVYA JAIN	G.A.
20	ABA/103/2025	RIYASAT Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI	G.A.
21	ABA/104/2025	JAHAGIR ALIAS JABIR Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI	G.A.
22	ABA/105/2025	SURAJ ALIAS CHOTA Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
23	ABA/106/2025	RIZWAN AND ANOTHER Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
24	ABA/107/2025	PUNEET SEHGAL Versus STATE OF UTTARAKHAND	YASH BISHT VIKAS BAHUGUNA	G.A.
25	ABA/108/2025	LUKMAN ALIAS LALLA Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
26	BA1/135/2025	ANKUR KUMAR Versus STATE OF UTTARAKHAND	SHARIQ KHURSHID	G.A.
27	BA1/136/2025	IRSHAD ALIAS PINTU Versus STATE OF UTTARAKHAND	PRADEEP CHAMYAL A REHMAN	G.A.
28	BA1/137/2025	HARISH KUMAR SHARMA ALIAS	AISHWARYA	G.A.

		MONU BHARDWAJ Versus STATE OF UTTARAKHAND	THAPLIYAL ABHISHEK VERMA	
29	BA1/138/2025	MOHD. SAHEEM AND ANOTHER Versus STATE OF UTTARAKHAND	LAYBA NOOR AMIT KAPRI	G.A.
30	BA1/140/2025	NADEEM ALIAS SHANU Versus STATE OF UTTARAKHAND	SHEETAL SELWAL	G.A.
31	BA1/141/2025	ARSHAD HUSSAIN Versus STATE OF UTTARAKHAND	SHEETAL SELWAL	G.A.
32	BA1/142/2025	FERMAN Versus STATE OF UTTARAKHAND	RUHANI SAHANI	G.A.
33	BA1/143/2025	SURAJ PRAKASH Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV	G.A.
34	BA1/145/2025	SANGEET Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV	G.A.
35	WPMS/210/2025	NIRMALA DEVI Versus STATE OF UTTARAKHAND AND OTHERS	AMANJOT SINGH CHADHA	C.S.C.

WITH

IA/1/2025 FOR INTERIM RELIEF APPLICATION

*** FRESH CASES AS DEFECTIVE ***

36	CRLA/46/2025	MOHAMMAD ALI Versus STATE OF UTTARAKHAND	ANIL KUMAR I D PALIWAL	G.A.
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WITH

IA/1/2025 FOR URGENCY APPLICATION

IA/2/2025 FOR BAIL AND SUSPENSION OF SENTENCE

37	WPSS/98/2025	RUPALEE THAPA Versus UTTARAKHAND STATE LEGAL SERVICE AUTHORITY AND OTHERS	M C PANT	
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WITH

IA/1/2025 FOR INTERIM RELIEF APPLICATION

IA/2/2025 FOR URGENCY APPLICATION

38	WPSS/99/2025	KULDEEP SINGH Versus UTTARAKHAND STATE LEGAL SERVICE AUTHORITY AND OTHERS	M C PANT	
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WITH

IA/1/2025 FOR INTERIM RELIEF APPLICATION

IA/2/2025 FOR URGENCY APPLICATION

39	BA1/139/2025	PUSHPRAJ SINGH ALIAS PRINCE Versus STATE OF UTTARAKHAND	NANDAN ARYA M S DHAPOLA	G.A.
40	BA1/144/2025	KAVITA Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV	G.A.
41	BA1/146/2025	AZAD Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV	G.A.
42	WPMS/204/2025	PRAVIN BANO Versus WAJID AND OTHERS	PIYUSH GARG	SANJAY BHATT NIKHIL SINGHAL SIDDHARTH SINGH D S NEGI

WITH
IA/2/2025 FOR STAY APPLICATION

*** ORDERS ON APPLICATIONS ***

43	IA/1/2024 FOR BAIL APPLICATION IA/7/2025 FOR SHORT TERM BAIL APPLICATION IN CRLA/86/2024	MAAN SINGH Versus STATE OF UTTARAKHAND	ANKUR SHARMA	G.A.
44	IA/2/2025 FOR BAIL APPLICATION IN CRLR/36/2025	APOORVA JOSHI AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	DUSHYANT MAINALI NIKHIL BHATT	G.A.

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

45	IA/1/2025 FOR EXEMPTION APPLICATION IA/3/2025 FOR DELAY CONDONATION APPLICATION IA/4/2025 FOR COMPOUNDING APPLICATION IN CRLR/45/2025	MADHURI RATURI Versus REKHA JAIN	PANKAJ KUMAR SHARMA	AAKIB AHMED
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*** ORDER MATTERS ***

46	ABA/48/2025	GAURAV SINGH Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.
47	ABA/59/2025	KUSH PANDEY Versus STATE OF UTTARAKHAND	MANISHA BHANDARI SHASHWAT SIDHANT ISHITA DHAILA DHRUV	G.A.

WITH
IA/1/2025 FOR MISCELLANEOUS APPLICATION

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| 48 | ABA/74/2025 | DARSHANI DEVI AND OTHERS
Versus
STATE OF UTTARAKHAND | ANKURIT RAJ
DAVID | G.A. |
| 49 | ABA/75/2025 | BABAR AND ANOTHER
Versus
STATE OF UTTARAKHAND | ANKUR SHARMA | G.A. |

NOTE : CASE IS DEFECTIVE.

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| 50 | ABA/76/2025 | PRADEEP ALIAS DEEPU ALIAS RAJ
AND OTHERS
Versus
STATE OF UTTARAKHAND | MANI KUMAR | G.A. |
| 51 | ABA/81/2025 | JAIDEEP SINGH BOHRA AND
OTHERS
Versus
STATE OF UTTARAKHAND | LALIT SHARMA
SURAIYA NAAZ | G.A. |
| 52 | ABA/88/2025 | RAJESH KUMAR
Versus
STATE OF UTTARAKHAND | PRITISH ARRYA
SAURABH
KUMAR PANDEY | G.A. |

WITH
IA/1/2025 FOR INTERIM BAIL APPLICATION

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| 53 | BA1/94/2025 | SHAKUL NABI ALIAS SHAKIR
Versus
STATE OF UTTARAKHAND | CHETNA
LATWAL
NIPUSHMOLA
JOSHI | G.A. |
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NOTE : CASE IS DEFECTIVE.

*** ADMISSION MATTERS ***

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| 54 | WPMB/15/2025 | M/S KONARK INFRASTRUCTURE
LIMITED
Versus
NAGAR NIGAM DEHRADUN | SAGAR KOTHARI
SHREEYASH
LALIT
SUNAYNA KOHLI
KOTHARI | ASHISH JOSHI |
|----|--------------|--|---|--------------|

WITH
IA/2/2025 FOR INTERIM RELIEF APPLICATION

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| 55 | WPCRL/40/2025 | SIMRAN JEET KAUR AND
ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS | RAVI BISHT | G.A. |
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WITH
IA/1/2025 FOR INTERIM RELIEF APPLICATION

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| 56 | WPCRL/51/2025 | SHAJREEN ANDANR AND
ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS | SHUBHR
RASTOGI | G.A. |
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HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
IN CHAMBER/MEDIATION
TUESDAY, FEBRUARY 04, 2025, AT 11:00 A.M.

REGISTRAR
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)
(VACATION JUDGE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ORDER MATTERS *				
1	AO/478/2024	DEVENDRA SINGH MEHRA Versus RAM SINGH MEHRA AND OTHERS	ANUJ RATHEE HARSHVARDHA N SINGH YOGESH KUMAR YASH MISHRA	SANDEEP TANDON SIDDHARTH JAIN

WITH
IA/1/2024 FOR EXEMPTION APPLICATION
IA/2/2025 FOR STAY APPLICATION

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Causelists generated for Bench ID- 1003 and causlist ID- (1001) 03/02/2025 04:09:46 pm(256)